

22  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

Co. Appeal No. 16/252/NCLT/AHM/2018

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2018

Name of the Company: Iqbal Ahmed Patel & Anr.  
(Suhel Salt Works Pvt Ltd)  
V/s.  
ROC, Gujarat.

Section of the Companies Act: Section 252 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MANISH BUCHASIA	PCS	Petitioner	Manish Buchasia
2.				

**22 ORDER**


Learned PCS Mr. Manish Buchasia present for Appellant. None present for ROC.

Proof of service filed.

ROC representation received.

Appellant filed bank statement of the company, latest income tax return of the company and status of the appellant in the company by way of an affidavit.

Order reserved.

  
MANORAMA KUMARI  
MEMBER JUDICIAL

Dated this the 1st day of March, 2018.